

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 2/ 2 0 0 6 in CIVIL APPEAL NO. 3 6 1 1 OF 2 0 0 2

JOS E P H I L I P M A M P I L L I L

Appellant (s)

V E R S U S

M/S. P R E M I E R A U T O M O B I L E S L T D. & A N R.

Respondent(s)

(for modification of Court's Order)

Date: 1 7 / 0 9 / 2 0 0 7 This Appeal was called on for hearing today.

C O R A M :

HON'BLE MR. JUS T I C E H.K. S E M A
HON'BLE MR. JUS T I C E P. S A T H A S I V A M

For Appellant(s)

In- Per son

For Respondent(s)

Mrs. Shweta Verm a, Adv.
Ms. Bina Gupta ,Adv
Mr. Gaur av Singh, Adv.

Mr. Senthil Jagadees a n, Adv.
Mr. V. Ra m a s u b r a m a n i a n ,Adv

UPON hearing counsel the Court made the following
O R D E R

I.A.No. 2 is dismissed.

(PA W A N K U M A R)
C O U R T M A S T E R

(ANAN D SING H)
C O U R T M A S T E R

(signed order is placed on the file)
I N T H E S U P R E M E C O U R T O F I N D I A

C I V I L A P P E L L A T E J U R I S D I C T I O N

I.A.NO. 2
I N

C I V I L A P P E A L N O. 3 6 1 1 O F 2 0 0 2

JOS E P H I L I P M A M P I L L I L

... A P P E L L A N T

V E R S U S

M/S. P R E M I E R A U T O M O B I L E S L T D. & A N R.
R E S P O N D E N T S

...

O R D E R

I.A.No.2 is dismissed.

.. J.

.....
(H.K. S E M A)

..... J.
(P. SATH A S I V A M)

N E W D E L H I ,
S E P T E M B E R 1 7 , 2 0 0 7 .